

Auranagabad_Act_Code_Name_Wise

ACT CODE	ACT DESCRIPTION
5	A.P.M.C. ACT.
0	ACT NOT KNOWN
1	ADVOCATES ACT 1961
134	AGRICULTURAL INSURANCE ACT
196	ARBITRATION & COUNCILATION ACT
6	ARMY/AIRFORCE/NAVY ACT
2	B.T & A.L.
3	BANKING REGULATION ACT
91	BIDI. & CIGAR.REGULATION ACT.
4	BOM. INDUSTRIAL RELATIONS ACT, 1946
7	BOM. POLICE ACT, 1951
8	BOM. PRE. OF FRAG. & CON. HOLDING
9	BOM. PRIMARY EDUCATION ACT
12	BOM. PROHIBITION ACT
10	BOM. PUBLIC TRUST ACT
11	BOM. SHOPS & ESTABLISHMENT ACT
13	BOM. VILLAGE PANCHAYAT ACT
323	BOMBAY CHILDREN ACT
14	BOMBAY CINEMA REGULATION ACT 1953
180	BOMBAY CIVIL COURT'S ACT 1869
97	BOMBAY ENTERTAINMENT DUTY ACT.
135	BOMBAY HIGHWAY ACT
179	BOMBAY HOMEGUARD ACT
107	BOMBAY JUDL.SERVICE RECRUMENT.
15	BOMBAY LAND ACQUISITION ACT 1948
16	BOMBAY LAND REQUISITION ACT, 1948
313	BOMBAY POLICE ACT
360	BOMBAY PRISON ACT
311	BOMBAY PROHIBITION ACT
137	BOMBAY PROVINCIAL ACT
123	BOMBAY SALES TAX ACT.
332	BOMBAY SHOPS & ESTABLISHMENT ACT
136	BOMBAY SPIRIT RULES
106	BOMBAY STAMP ACT.
172	BUREO OF INDIAN STANDARDT ACT1986
354	C.P.& BERAR REGU.OF LETTING OF ACCOMMODA
20	C.P.C.- (INTERLOCUTORY ORDER)
21	C.P.C.- (NON-INTERLOCUTORY ORDER)
139	CANCELLATION OF REGISTRA. ACT [CONTRAC.]
138	CENSUS ACT
22	CENTRAL EXCISE & SALT ACT
353	CHIT FUND ACT.
174	CIGARATTE & TOBACCO PRODUCT PROHIBITION ACT 2003
23	CITY & INUDSTRIL DEVOLPMENT ACT

Auranagabad_Act_Code_Name_Wise

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73	CITY OF NAGPUR CORPORATION ACT
126	CIVIL APPLICATION.
17	COAL BEARING ACT
304	COFEPOSA (ACT. 1974)
131	COMPANIES ACT 1956
130	CONSTITUTION MATTER
301	CONSTITUTION OF INDIA
117	CONSUMER PROTECTION ACT.
340	CONTEMPT OF COURTS ACT
110	CONTEMPT OF COURTS ACT.
203	CONTONMENTS ACT, 2006
125	CONTRACT ACT.
24	CONTRACT LABOUR (REG. & ABOLITION)
361	CONTRACT LABOUR (REGULATION & ABOLITION) ACT-1970
140	CONTRACTOR REGULATION ACT
356	COPY RIGHT ACT
302	CRIMINAL PROCEDURE CODE (CR.PC)
153	CUSTODY OF CHILD ACT
316	CUSTOMS ACT
25	CUSTOMS ACT, 1962
141	DEALERSHIP ACT [LPG]
150	DEBT. RECOVERY ACT
176	DISABILITIES ACT 1995
26	DISPLACE PERSONS (C&R) ACT 1954
321	DOWRY ACT
175	DRUGS & COSMETICS ACT 1940
156	DRUGS AND COSMETIC ACT
18	ELEC. ACT.
341	ELECTRICITY ACT
160	EMPLOYEES PENSION SCHEME ACT
27	EMPLOYEES STATE INSURANCE ACT 1948
28	EMPLOYMENT PROV. FUND & MISC. P. ACT
112	ENVIRONMENT (PROTECTION) ACT.
327	ESSENTIAL COMMODITIES ACT
19	ESSENTIAL COMMODITIES ACT.
325	EXPLOSIVE SUBSTANCES ACT
29	FACTORIES ACT
330	FACTORY ACT
30	FAMILY COURT ACT
351	FAMILY COURTS ACT
318	FOOD ADULTERATION ACT
197	FOREIGN EXCHANGE REGULATION ACT, 1973
102	FREEDOM FIGHTERS RULES.
324	GOLD CONTROL ACT

Auranagabad_Act_Code_Name_Wise

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165	GOVT. GRANT ACT.
31	GUARDIAN AND WARDS ACT
151	HINDU ADOPTION MAINTENANCE ACT
32	HINDU MARRIAGE ACT
363	HINDU MARRIAGE ACT
152	HINDU MINORITY & GUARDIAN ACT, 1956
142	HYDERABAD TENANCY ACT
322	IMPORT & EXPORT ACT
352	INCOME TAX ACT
33	INCOME TAX ACT, 1961
34	INDIAN ARBITRATION ACT
320	INDIAN ARMS ACT
35	INDIAN CITIZENSHIP ACT
36	INDIAN DIVORCE ACT
111	INDIAN EASEMENTS ACT.
326	INDIAN FOREST ACT
114	INDIAN FOREST ACT.
159	INDIAN LIMITATION ACT
37	INDIAN MEDICAL COUNCIL ACT- 1956
93	INDIAN PARTNERSHIP ACT.
303	INDIAN PENAL CODE (I.P.C)
38	INDIAN RAILWAYS ACT,1890
39	INDIAN SUCCESSION ACT
344	INDIAN TELEGRAPH ACT
122	INDIAN TELEGRAPH ACT.
40	INDUSTRIAL DISPUTE ACT, 1947.
41	INDUSTRIAL EMPLOYMENT (STANDING O.)
199	INSURANCE ACT 1983
42	LAND ACQUISITION ACT
128	LETTERS PATENT APPEAL.
115	LIFE INSURANCE CORPN. ACT.
198	LOCAL AUTHORITY MEMBERS DISQUALIFICATION ACT.
170	LOTTERY REGULATION ACT 1998
103	M.P. BHUDAN-YAGNA ACT 1953.
307	M.P.D.A. (ACT. 1981)
43	M.R.T.U. & P.U.L.P. ACT
59	M.S.R.T.C. ACT
346	MAH REC OF TRADE UNION & PRE OF UNFAIR L
44	MAH. AGRI. LANDS (CEILING & HOLDING)
57	MAH. AGRI.UNIVERSITIES ACT 1983
124	MAH. CIVIL SERVICES RULES.
45	MAH. CO-OP. SOC. ACT
120	MAH. DEBT.RELIEF ACT.
194	MAH. DRINKING WATER SUPPLY REQUISITION ACT - 1983

Auranagabad_Act_Code_Name_Wise

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100	MAH. EDU.INSTT.(TRAN. OF MANGG.).
98	MAH. EDUCATION & EMPLOYMENT ACT.
193	MAH. EDUCATIONAL INSTITUTIONS (MANAGEMENT) ACT 1976
96	MAH. EMPLOYMENT GUARANTEE ACT.
101	MAH. FEELING OF TREES (REGULN.).
195	MAH. GANDHI ANTARRASHTRIYA HINDI VISHWAVIDYALAYA ACT.
46	MAH. HOUSING & AREA DEVELOPMENT ACT
47	MAH. LAND REVENUE CODE, 1966
104	MAH. MATHADI,HAMAL & OTH. MAN
149	MAH. MEDICAL PRACTITIONER ACT
347	MAH. MEDICAL PRACTITIONERS ACT
48	MAH. MUNICIPALITIES ACT
336	MAH. MUNICIPAL ACT
49	MAH. OWNERSHIP FLATS ACT
177	MAH. PLASTICS CARRY-BAGS (MANF. & USAGE) RULES, 2006
50	MAH. PRIVATE FOREST ACQUISITION ACT
108	MAH. PUBLIC SER.(SUBORD.)SSB ACT.
58	MAH. PURCHASETAX ON SUGARCANEACT 1962
51	MAH. PVT. SCHOOL (C OF S) REGULATION
168	MAH. PVT. SECURITY GUARD ACT.
87	MAH. RAW COTTON(P.,P.,& M.) ACT/RULE.
52	MAH. REGIONAL TOWN PLANNING ACT
53	MAH. RESETTLEMENT OF PROJECT... ACT
54	MAH. RESTO. OF LANDS TO S.T. ACT-1974
171	MAH. RIGHT TO INFORMATION ACT 2002.
55	MAH. SLUM AREAS ACT
67	MAH. STATE BOARD OF SEC.& H. SEC.EDU
109	MAH. STATE BOARD OF TECH.EDUCN ACT.
166	MAH. TAX ON LUXURIES ACT
167	MAH. TAX ON PROFESSION TRADE & EMPLOYMENT ACT 1975
132	MAH. UNIVER. HEALTH SCIENCE ACT
94	MAH. UNIVERSITIES ACT.1995
56	MAH. VACANT LAND (P OF U,O & S,E)
121	MAH. VEXATIONS LITIGATION(PREV.)
95	MAH. Z.P.& P.S.ACT.
358	MAH.CONTROL OF ORGANISED CRIME ACT(MCOCA
335	MAH.PREVENTION OF DANGEROUS ACTIV.OF SLU
359	MAH.PROTECTION OF INTEREST OF DEBTS.ACT
161	MAH.PROTECTION OF INTEREST OF DEPOSITERS
154	MAH.PROVINCIAL CORPORATION ACT.
162	MAHARASHTRA GUNTEWARI DEVELOPMENT ACT-2001.
184	MAHARASHTRA VILLAGE POLICE ACT-1967
362	MAINTENANCE ACT
105	MAMLATDAR'S COURTS ACT, 1906.

Auranagabad_Act_Code_Name_Wise

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60	MINES & MINERALS (REG. & DEVOLP) ACT
61	MINIMUM WAGES ACT, 1948.
127	MISC. CIVIL APPLICATIONS.
173	MONEY LENDING ACT
317	MOTOR VEHICLE ACT
62	MOTOR VEHICLES ACT,1939
350	MUSLIM WOMEN (PROT.OF RIGHTS ON DIVORCE)
308	N.D.P.S.A. (ACT. 1985)
306	N.S.A. (ACT. 1980)
86	NAGPUR IMPROVEMENT TRUST ACT
333	NAGPUR PROVINCIAL MUNICIPAL CORPORATIONS
202	NATIONAL COUNCIL FOR TEACHER EDUCATION ACT
63	NEGOTIABLE INSTRUMENTS ACT
334	NEGOTIABLE INSTRUMENTS ACT.
143	NOTARY ACT
349	PAROLE AND FURLOUGH RULES.
116	PARTITION ACT.
64	PAYMENT OF WAGES ACT
155	PHARMACY ACT.
163	PLACE OF PUBLIC AMUSEMENT (INCLD. MELA & TAMASHA) ACT 1960
65	PRESIDENCY SMALL CAUSES COURT ACT
178	PRESS & REGISTRATION BOOK ACT.
355	PREVENTION OF ANIMAL CRUELTY ACT.
312	PREVENTION OF CORRUPTION ACT
337	PREVENTION OF GAMBLING ACT
357	PREVENTION OF TERRORISM ACT [POTA]
319	PROBATION OF OFFENDER ACT
182	PROJECT AFFECTED PERSON ACT
314	PROTECTION OF CIVIL RIGHT ACT
329	PROVIDENT FUND ACT
88	PUBLIC INTEREST LITIGATION
66	PUBLIC PREMISES (EVICTION) ACT
129	RAGGING ACT
133	RAILWAY CLAIMS TRIBUNAL ACT
310	RAILWAY PROPERTY (UNLAWFUL POSESSION ACT
68	RAILWAYS & RPF ACT
145	RECOVERY OF PAYMENT ACT
118	REGISTRATION ACT.
144	RENIVAL OF LICENCE ACT
92	RENT ACT
200	REPLY FILED
201	REPLY NOT FILED
89	REPRESENTATION PEOPLE'S ACT.
69	REQN.& ACQN.OF IMMOVEABLE PROPERTY

Auranagabad_Act_Code_Name_Wise

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164	RICE MILL ACT
315	S.C., S.T. (PREVENTION ACT)
70	S.C.& S.T. ORDERS(AMENDT)/CASTE SCR.U.
305	SAFEMA (ACT. 1976)
71	SECONDARY SCHOOL CODE
157	SECURITISATION ACT,2002
72	SERVICE MATTER
74	SICK TEXTILE UNDERTAKINGS ACT
169	SPECIAL CODE FOR HANDICAPPED SCHOOL
75	SPECIFIC RELIEF ACT
113	STATE FINANCIAL CORPORATION ACT.
76	STD. OF WEIGHTS & MEASURES ACT-19
146	SUGAR CONTROL ORDER
331	SUPPRESSION OF IMMORAL TRAFFIC IN WOMEN,G
309	T.A.D.A. (ACT. 1987)
147	TAXATION OF TENDU LEAVES RULES
148	TENDER ACT
191	THE BIOLOGICAL DIERSITY ACT, 2002
345	THE CITIZENSHIP ACT
77	THE COPY RIGHT ACT
187	THE DESIGNS ACT, 2000
348	THE DRUG AND MAGIC ACT.
342	THE FOREIGN EXCHANGE REGULATION ACT
188	THE GEOG. INDICATIONS OF GOODS(REGN. & PROTECTTION)ACT,1999
183	THE INFORMATION & TECHNOLOGY ACT 2000
181	THE MENTAL HEALTH ACT 1987
186	THE PATENTS ACT,1970(THE PATENTS (AMEND) ACT,2005)
78	THE PAYMENT OF BONUS ACT, 1965.
79	THE PAYMENT OF GRATUITY ACT
339	THE PREVENTION OF INSULTS TO NATIONAL HO
189	THE PROTECTION OF PLANT VARIETIES & FARMERS RIGHTS ACT,2001
343	THE RAILWAY ACT
192	THE S.T. & OTHER TRADITIONAL FOREST DWELLERS ACT 2006
190	THE SEMICONDUCTOR I. C. LAYOUT-DESIGN ACT,2000
185	THE TRADE MARKS ACT, 1999
80	TRADE UNIONS ACT, 1926
81	TRANSFER OF PROPERTY ACT
364	U/S 29 PROTECTION OF WOMEN FOR DOM. VIOLENCE ACT 2005
99	UNKNOWN (ACT NOT KNOWN.)
82	URBAN & AGRI. LAND CEILING ACT
83	URBAN LAND CC & RD ACT 1976
90	VILLAGE POLICE PATIL ACT.
158	WAKF
84	WEALTH TAX ACT, 1957

Auranagabad_Act_Code_Name_Wise

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328	WEIGHTS & MEASURES ACT
119	WILD LIFE (PROTECTION ACT,.)
338	WILD LIFE PROTECTION ACT
85	WORKMEN'S COMPENSATION ACT